

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 166 OF 2024**

IN THE MATTER OF:

Priyank Bharati

.....PETITIONER

VERSUS

State of U.P. & Ors.

.....RESPONDENT

AMENDED MEMO OF PARTIES (As per order dated 05.08.2024)

Priyank Bharati

.....PETITIONER

VERSUS

- 1. State of Uttar Pradesh**
Thorough its Chief Secretary,
101, B Block, Lok Bhawan, U.P. Secretariat, Lucknow-226001
Email: csup@nic.in **(Respondent No. 1)**
- 2. District Magistrate Muzaffarnagar**
District Magistrate Office Collectorate,
Near Prakash Chowk, Muzaffarnagar-251001
Email: dmmuz@nic.in **(Respondent No 2)**
- 3. Sub Divisional Magistrate**
Tehsil Jansath, Muzaffarnagar-251314
Email: dmmuz@nic.in **(Respondent No. 3)**
- 4. Sub Divisional Magistrate**
Muzaffarnagar Sadar, Muzaffarnagar-251002
Email: dmmuz@nic.in **(Respondent No. 4)**
- 5. Director General, National Mission for Clean Ganga**
1st Floor, Major Dhyan Chand National Stadium
India Gate, New Delhi – 110002
Phone No: +91-11-23072900-901
Email: dg@nmcg.nic.in **(Respondent No. 5)**